(17)

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 22/08/2017 AT 10.30 AM

DDECENT, CUDITY ANANTHA DADMANIADHA CWAMY MEMDED HIDICIAY		
PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL		
APPLICATION NUMBER	:	
PETITION NUMBER	: TCP/234/ (IB)/2017	
NAME OF THE PETITIONER(S)	: ALLIED MEDIA NETWORK PVT LTD	
NAME OF THE RESPONDENT(S)	: SANRAA MEDIA LTD	
UNDER SECTION	: 433 (e)(f)	
S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	REPRESENTATION BY WHOM	

PETITIONER

1. B. GIRIDHARA RAO

ORDER

Counsel for petitioner present and filed an affidavit in proof of the paper publication made for the appearance of the respondent for his appearance and for making submissions. Respondent called absent. No representation. While hearing the arguments, it is submitted that the petitioner has filed affidavit and bank statement u/s 9(3)(b) &(c) and other required statutory formalities to be complied as per IB Code, 2016 only on 19.07.2017. In view of the notification dated 29.06.2017 issued by the Ministry of Corporate Affairs, the matter stands closed as abated.

(K. Anantha Padmanabha Swamy)

Member (Judicial)

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